

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 398**

ANSWERED ON 06.02.2023

**INTERLINKING OF RIVERS FOR PROJECT**

398. SHRI V. VIJAYASAI REDDY

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government has changed the money sharing pattern between Central Government and States Governments in linking of rivers project;
- (b) if so, details thereof and reasons therefor;
- (c) whether the proposed Godavari-Penna-Krishna-Kaveri Inter Linking of Rivers Project would get only 60 per cent from Government and 40 per cent has to be shared by all States;
- (d) if so, reasons therefor; and
- (e) whether in case of escalation in the project cost, Central Government would share only 20 per cent of the 'additional cost' and the remaining, 40 per cent of 'additional cost' has to be borne by concerned State Government?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI BISHWESWAR TUDU)

(a) to (e) National Water Development Agency (NWDA) has identified 30 links (16 under Peninsular Component and 14 under Himalayan Component) under National Perspective Plan (NPP) of Govt. of India. Out of 30 identified link projects under NPP, Pre Feasibility Reports (PFRs) of all the 30 links have been completed and Feasibility Reports (FRs) of 24 links and Detailed Project Reports of 8 links have been completed.

No such decision about the change of fund sharing pattern between Central Government and States Governments in case Inter linking of rivers projects have been taken. The issue related to the sharing of the project cost and funding pattern etc. arises at time of implementation of the link projects.

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